

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/746/ (IB)/CB/2017
NAME OF THE APPLICANT : AUROMIRA ENERGY COMPANY PVT LTD
UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RAAGHAY G
ADVOCATE

Advocate for applicant

Raaghay G

Soy JOSEPH

PCS for Applicant.

Soy Joseph

S. VENKATESHAN

Advocate for Bank of India

S. Venkatesh

for
M/s. S. SATYANARAYANA

K. RAMESH

For Ramalingam & Associates advocates apurva k Ramesh

K. Ramesh


N. VENKATESWARAN DGM, IDBI Bank

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ORDER

Counsel for the petitioner present. Counsel for Bank of India, representative for IDBI Bank and Counsel for Phoenix ARC private limited are present. The representative appearing on behalf of the Financial Creditors requested for documents and copy of the application. Counsel for the applicant is directed to provide the copy of the application along with the record relied upon, to the representative of the Financial Creditors. Put up on **8.6.2017 at 2.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)

